

(c) The information about utilisation of import licences is not available. Non-utilisation of import licences is not an offence.

#### Import of Rigs for Madhya Pradesh

8699. SHRI D. V. SINGH: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether any rigs have been or are being imported for the Madhya Pradesh Government's programme for sinking 7,000 shallow tube-wells which had been approved by the Central Government;

(b) if so, their numbers, the source of supply and the expenditure likely to be incurred thereon; and

(c) when they are expected to be delivered to the State Government?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) to (c). Foreign Exchange amounting to Rs. 13 lakhs and Rs. 20.12 lakhs has been released to the Government of Madhya Pradesh for the import of 2 combination water-well drilling rigs from Rumania and 5 medium Duty rotary-cum-down the hole rigs from U.S.A. respectively. The deliveries of these rigs is to be completed by 31st December, 1969.

#### Sale of Imported Goods at higher prices

8700. SHRI BEDABRATA BARUA: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether it is a fact that a large number of imported goods are sold at very much higher prices by the holders of licences; and

(b) if so, whether Government have any proposal to curb this type of profiteering?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) and (b). Bulk of licensing is

in respect of raw materials, components and spares in favour of actual users where the question of resale does not arise. Import of an infinitely small percentage of spare parts etc. is allowed through the established importers where the scope for profiteering on a wide scale is limited. However there is no statutory control on prices in respect of these items.

#### Trade Relations with Pakistan

8701. SHRI GEORGE FERNANDES: Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether Government have taken any initiative in improving Trade relations with Pakistan; and

(b) if so, with that result?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) and (b). The trade between India and Pakistan is at standstill since September, 1965. Government of India removed the prohibition on trade with Pakistan in May, 1966; but the Government of Pakistan have not reciprocated, and the trade with India continues to be banned by Pakistan. Government of India have on a number of occasions raised through diplomatic channels, the desirability of resuming trade between the two countries, but the Government of Pakistan have not responded.

#### Export and Cotton Textiles

8702. SHRI SHRI CHAND GOYAL:  
SHRI SITARAM KESRI:  
SHRI INDRAJIT GUPTA:  
SHRI D. C. SHARMA:  
SHRI YOGENDRA SHARMA:

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state:

(a) whether the exports of Cotton Textiles showed an increase during the year 1968-69;

(b) if so, to what extent; and

(c) the steps taken by Government to step up the exports further?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI CHOWDHARY RAM SEWAK): (a) Yes, Sir.

(b) Exports of cotton textiles, excluding handloom goods, during the financial year 1968-69 aggregated to about Rs. 94.86 crores as against Rs. 82.16 crores during the preceding year.

(c) The existing export promotion measures will be continued intensified to the extent necessary and feasible. Constant watch is being kept and fresh measures as are considered necessary will be taken.

#### Electronics Factory at Hyderabad

8703. SHRI GEORGE FERNANDES: Will the Minister of DEFENCE be pleased to state:

(a) whether the electronics factory in the public sector set up at Hyderabad has gone into production;

(b) if so, the value of equipment produced in the country;

(c) the total earnings of the factory to date; and

(d) when the factory is likely to go into full production?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L.N. MISHRA): (a) Yes, Sir.

(b) The total value of equipment produced including profit is approximately Rs. 662 lakhs during the three years 1966-67, 1967-68 and 1968-69.

(c) The profit during these three years is estimated at Rs. 9.58 lakhs.

(d) The maximum production planned will be reached during 1969-70.

#### Petrol Stolen from Lohegaon Military Airport (Poona)

8704. SHRI GEORGE FERNANDES: Will the Minister of DEFENCE be pleased

to refer to the reply given to Unstarred Question No. 7322 on the 23rd April, 1969 and state:

(a) the names and designations of the Air Force personnel arrested in the clandestine sale of petrol from the Lohegaon military airport near Poona;

(b) the total quantity of petrol stolen by them; and

(c) the action which has been taken against them?

THE MINISTER OF DEFENCE (SHRI SWARAN SINGH): (a) (i) 220365 corporal Akolekar, Mechanical Transport Driver.

(ii) 264400 Aircraftman G.M. Khan, Flight Mechanic, 'Engine'.

(iii) 271414 Aircraftman K. Barua, Flight Mechanic, 'Engine'.

(b) 5,500 liters of aviation fuel were recovered subsequently.

(c) An enquiry was ordered against them and the report is under examination by the authorities concerned.

#### लद्दाख और हिमाचल प्रदेश के बीच सड़क पर सैनिक टैंक और ट्रक चलाना

8705. श्री महाराज सिंह भारती : क्या प्रतिरक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लद्दाख और हिमाचल प्रदेश के बीच सड़क पर सैनिक टैंक और ट्रक चल सकते हैं; और

(ख) यदि नहीं, तो इस कार्य में और कितना समय लगने की सम्भावना है ?

प्रतिरक्षा मंत्री (श्री स्वर्ण सिंह) : (क) खुले मौसम में लेह से मनाली तक 3 टन गाड़ियां चल सकती हैं। वह किसी बड़ी गाड़ियों के योग्य नहीं कि जो टैंक ढो सकें।

(ख) अन्तिम व्यौरों के अनुसार, तल कटाई आशा है, 31-12-1969 तक सम्पूर्ण हो जाएगी।